

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:201  
ANSWERED ON:28.03.2012  
AVAILABILITY AND PRICING OF COAL  
Viswanathan Shri P.

**Will the Minister of COAL be pleased to state:**

- (a) the details of the surplus coal available with Coal India Limited (CIL) and its subsidiaries, subsidiary-wise;
- (b) the details of commitment made by CIL to supply coal to National Thermal Power Corporation and the private sector power plants;
- (c) whether the Government has since withdrawn/proposes to withdraw the new pricing policy; and
- (d) if so, the details thereof and the reasons therefor ?

**Answer**

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 201 for 28.3.2012

(a) There is no surplus coal available with the subsidiary companies of Coal India Limited (CIL). In fact, there is a wide gap between the availability of coal and the commitments made by CIL through Fuel Supply Agreements (FSAs)/Letters of Assurance (LoAs) for supply of coal.

(b): CIL has commitments to supply 318.74 MT of coal to power plants through FSAs. Out of this, 114.70 MT is on account of NTPC and 10.92 MT is on account of private sector power plants. CIL has issued 172 LoAs to power units for a total quantity of 423.48 MT. Out of this, 72.151 MT coal /annum is the commitment to NTPC against 20 LoAs and 240.684 MT coal/annum to private sector power plants against 111 LoAs.

(c) : No, Sir.

(d): Does not arise, in view of reply given to part (c) of the Question.